

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 22nd November, 2018

No. 197 / A : The following Officers of the Cadre of District Judge named in Column No. 2 of the table are promoted to the rank of Principal District Judge:-

Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Mr. Peeyush Kumar, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
2.	Mr. Vijay Kumar No. III, District & Additional Sessions Judge, Deoghar
3.	Mr. Mahendra Prasad, Secretary, Jharkhand Legislative Assembly, Ranchi
4.	Mr. Om Prakash Pandey No.2, District & Additional Sessions Judge-cum-Spl. Judge, Anti-Corruption Bureau, Dhanbad
5.	Mr. Kamal Nayan Pandey, District & Additional Sessions Judge, Dumka
6.	Mr. Satya Prakash No. 2, District & Additional Sessions Judge-cum-Spl. Judge, offences under SC & ST Act, Deoghar

By order of the Court
Sd/- Ambuj Nath
Registrar General

Memo. No. 4546 /Apptt. **Dated Ranchi, the 22nd November, 2018**
File No. XIX(4)/Pro/ Apptt

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Ambuj Nath
Registrar General